in consultation with the other concerned agencies like the DESU, WS and SDU etc. Who are involved in the development of land and provision of infrastructure. As soon as the scheme is finalised applications for allotment of land from these societies 'will be invited through an advertisement in the press. It will not be possible to say at this stage as to when the allotment will be made about the number of societies that will be covered.

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# Impact of export Import Policy of Foodgraln on Agricultural Production

2255. SHRJ ARANGIL SREEDHARAN: Will the Minister of AGRICULTURE be pleased to state the impact of the proposed import-export policy of foodgrains for 1988—91 on agricultural products in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): Im port-Export policy for 1989-91 so far as it relates to agricultural products is based on pragmatic considerations. Government has finalised proposals for irriport of two million tonnes of wheat and seven lakh tonnes of rice during the current year. These imports have been resorted to in order to replenish buffer stocks. This is in addition- to small quantities of foodgrains being imported by World Food Programme-a UN affency for distribution in projects being assisted by WFP. About six lakh tonnes of maize fe also being imported.

These imports do not affect agricultural production in the country. In Jact, for the year 1988-89, a higher target of 166 million tonnes for food-,grains production has been fixed.

### Production ana Import of Rte

2256. SHRI HARVENDRA SINGH ttANSPAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to reply to Unstarred Question 51 piven in the Rajya Sabha on the 99th 1988 and state: (a) the total production of rice during the last two years;

(b) whether the rice production ia not adequate to meet the demand; and

(c) if so, the reasons for which Government propose to import the rice?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a> The all-India production of rice dur-ing the years 1986-87 and 1987-88 has been estimated at 60.42 million tonnes and 55.78 million tonnes (Provisional) respectively.

(b) There has been shortfall in the rice production during the year 1&87-88.

(c) Imports have been made to replenish the buffer stocks.

#### **Problem of Slum in Urban areas**

2257. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether attention of Government has been drawn to a press news-item captioned "Urban areas may turn slums" as reported in the Hindustan Times dated the 14th July, 1086;

(b) whether the experts in the field of urbanisation have expressed that the country will be reduced to a big slum by 2000 A.D. unless aggressive process is persugd; and

(c) the reaction  $_{0}$ f Government in thi<sub>s</sub> regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c) Divergent views prevail on the subject. The Government, however, is alive to the situation and is taking both curative and preventive steps. As curative steps, basic amenities are being provided under the state sector scheme of Environmental Improvement of Urban Slums (EIUS). Slum Upgradations are also being taken up under the World Bank assisted urban development projects in various cities/towns. Considering the cite problems in Bombay, it has been decided to provide a nonplan Grant of Rs. 100 crores to Government of Maharashtra for solving the acute problems of housing and slums in Bombay. As preventive step, small and medium towns are being developed under the Centrally Sponsored Scheme <rf IDSMT, so as the che^k migration rates to major cities. The Centrally Sponsored Scheme of Urban Basic Services has also been started to improve the degree and quality of survival! and development of children of the kurban low income families.

## हिन्दी उर-गीर्वकों के पाथ क्षेत्रीय किल्मों का प्रपारण

2259. जो पंतोर रणडोदिगः क्या सूचरा चौर प्रपारण मंत्री यह बजाने की एक्या करेंगे कि:

(क) काा पर पर है कि द्ररागैन क्षेत्रीय फीचर फिलों गोत्री उप-गोर्थकों के माथ पपस्टित करत है;

(त) का राजर तेत्रोप फीचर फिल्में भून्दी उन-गोर्वकों के पाय प्रमारित करने का निवार रखनो है; पौर

(ग) रहि दूरं, तो का में पौर यदि नहीं, तो उपके का कारण हैं?

राही। कार्य रंगे गग सुवता और प्रतारण पंती (ओ एव. के. एव. भगत):(ह) जो हां। राष्ट्रीय नेटवर्क पर प्रोदेशिक फीचर फिल्में अंग्रेजी उप-गोर्वकों के साथ टेलीकास्ट की जाती हैं।

(ख) और (ग) दिल्ली दुरदशंत पर दिबाई जाने वाली प्रादेशिक भाषाग्रों को सनी फीचर फिल्में टेलीकास्ट करने के लिए निर्माताओं/टी.वी. अधिकार धारकों द्वारा दूरदर्शन को प्रदान की जाती हैं। उन-गोर्षकों के साथ फिल्मों के प्रिंट भी उनके द्वारा सप्लाई किए जाते हैं। निर्माता केवल दूरदर्शन पर टेलीकास्ट करने के लिए ही नहीं बलिक अंतर्राष्ट्रीय परिचालन की आवश्यकताओं को पूरा करने की दुष्टि से उप-शीर्षक अंग्रेजी में करवाते हैं। फिल्मों के उप शीर्षक हिन्दी में करवाने की सुविधा सभी फिल्म निर्माण केन्द्रों में उपलब्ध नहों है। यदि निर्मातायों/टी.वी. अधिकार धारकों द्वारा हिन्दी उप-शीर्षकों के साय प्रादेशिक फिल्नें प्रदान की जातो है तो दरदर्शनं हिन्दी उप-शीर्थकों के साथ इन्हें टेलीकास्ट करने पर विचार करेगा।

टेलीकास्ट करने से पहले उद्घोषक ढ़ारा क्षेत्रीय फिल्म का सार हिल्बो में दिया जाता है।

### ग्रादिवासी कुवकों को लाभ

2259. औ अजीत जीगी : क्लो कृषि मंत्री यह बताते की ग्या करेंगे कि:

(क) क्या सरकार को इस वात की जात्कारी है कि अधिकतः आें-वात्यिों को लवु और सीमांत अकों को दो जाने वालो विशिष्ट सुविधायों/ यो-जाप्रों का लाम नहीं मित्र पाग है क्योंकि उनके पास जो भूमि होतो है उपयुंक्त श्रेणे के लिएं निर्वालि सोमा से अधिक होती है यद्यपि यह भूमि अपयरीली, मनुप्याऊ और अनुप्योगी है;